NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

16. IA 1882(MB)2024
IN
C.P. (IB)/3106(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: Ultratech Cement Ltd
Vs
Darshan Developers Pvt Ltd

Section 9, 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Nausher Kohli a/w Adv. Dikshat Mehra for the Applicant present through virtual mode. Adv. Nanki Grewal a/w Adv. Mansi Joglekar for the CoC present through physical mode.
2. Due to technical glitch from the Applicant side, the matter could not be heard. The matter is adjourned to **31.07.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/